

Committee on Public to Serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1993 and ending on the April, 1994."

beginning on the 1st may, 1993 and ending on the 30th April, 1994 and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY SPEAKER: The question is:

The motion was adopted.

That the members of this House do proceed to elect in the manner required by sub-rule (1) or Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st may, 1993 and ending on the 30th April, 1994."

13.14 hrs.

MATTERS UNDER RULE 377

(i) Need to give relief to farmers of Orissa by realising Agricultural Loans in instalment Basis.

DR. KARTIKESWAR PATRA (BALASORE): I would like to bring to the notice of the Government the miserable plight of the farmers of Orissa, whose houses and properties are being attached.

The motion was adopted.

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): I beg to move the following:-

" That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1993 and ending on the 30th April, 1994 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The declaration of the Government of Orissa that loan burdens of the farmers has been waived, gave relief to the farmers of Orissa who heaved a sigh of relief. But to surprise of the farmers, the Government of Orissa clarified that only the interest portion of the loan has been written off and the farmers will have to pay their principal loan before December, 1992. Thus after December, 1992 they will have to pay both the principal and interest thereon. The farmers would have paid the principal and the interest thereon on installments basis. Now, they are unable to pay both principal and interest together, I would, therefore, request the Central Government to redress the grievances of the farmers by sanctioning the assistance to the extent of interest portion and to ask the State Government to collect the dues on installment basis.

MR. DEPUTY- SPEAKER : The question is:

(ii) Need to provide Satellite link to Palakkad, Cannore, Kaserkode and Vayanand areas of Kerala.

" That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term

[Translation]

*SHRI V.S. VIJAYARAGHAVAN (Palghat): At present, the districts of